

Beeran (Kerala), Shri Neeraj Dangi (Rajasthan), Shri Niranjan Bishi (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu), Shri Imran Pratapgarhi (Maharashtra), Shri Saket Gokhale (West Bengal), Shri Sandosh Kumar P (Kerala), Dr. Sasmit Patra (Odisha), Shri Anil Kumar Yadav Mandadi (Telangana), Shrimati Jebi Mather Hisham (Kerala), Shri Ashok Singh (Madhya Pradesh), Shri Meda Raghunadha Reddy (Andhra Pradesh), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

Now, Dr. Sasmit Patra, "Demand for Special Category Status for Odisha.

Demand for Special Category status for Odisha

DR. SASMIT PATRA (Odisha): Hon. Deputy Chairman, Sir, I rise to demand Special Category Status for the State of Odisha. Today, I do not rise merely as a representative of the State of Odisha. I rise as the conscience of a State that has powered India's progress, borne nature's fury and stood tall, time and again, without ever faltering. Odisha does not seek sympathy. It is demanding justice, justice long overdue.

For over two decades under the indomitable leadership of Shri Naveen Patnaik, Odisha has made a dignified, consistent and rightful demand for Special Category Status. We have not raised our voice in anger. We have raised it in reason. But reason, when ignored for too long, must thunder. Odisha is the pillar of India's growth, the shield against nature's wrath. Odisha is the engine room of India's economy. Our coal powers industries. Our minerals build India's infrastructure. Our ports connect India to the world. Yet Odisha stands vulnerable, hon. Deputy Chairman, Sir, year after year, storm after storm. Super Cyclone, Phailin, Fani, Amphan, Yaas, the names change, but the destruction continues of Odisha.

While Odisha fuels India's rise, Odisha alone bears the brunt of devastation. Is this the federal vision enshrined in our Constitution? Is this the idea of cooperative federalism we speak of? Fairness is not a favour. Recognition is not a request. Special Category Status for Odisha is not an indulgence. It is a rightful recognition of Odisha's dual responsibility as the economic backbone of India and as the perennial front line against natural disasters. Odisha's fiscal health is strained because of factors beyond its control -- rebuilding infrastructure, rehabilitating millions, securing lives, all of these while contributing billions to the national exchequer. No other State is asked to sacrifice as much, contribute as much and yet to receive so little national assistance.

This House must ask itself: Should Odisha forever remain the silent sentinel expected to give but not to get? Hon. Deputy Chairman, Sir, this is a national test of fairness. This is no longer a routine demand. This is a test, a test of our nation's commitment to justice, equity and federal responsibility. Odisha has shown resilience. Odisha has shown contribution, and I firmly demand that Odisha must be given Special Category status. *Vande Utkal Janani!* Jai Odisha! Jai Hind!

SHRIMATI RENUKA CHOWDHURY (Telangana): We all associate.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Dr. Sasmit Patra: Shri Sandosh Kumar P (Kerala), Shrimati Sulata Deo (Odisha), Shri Subhas Chandra Bose Pilli (Andhra Pradesh), Shri Saket Gokhale (West Bengal), Shri Prem Chand Gupta (Bihar), Shri P. Wilson (Tamil Nadu), Shrimati Sagarika Ghose (West Bengal), Shri Muzibulla Khan (Odisha), Shri Debashish Samantaray (Odisha), Shri R. Girirajan (Tamil Nadu), Shri M. Shanmugam (Tamil Nadu), Shri Subhasish Khuntia (Odisha) and Shri Niranjana Bishi (Odisha).

Shri Shaktisinh Gohil — 'Concern over the incidence of fire in the textile market of Surat, Gujarat'. ...*(Interruptions)*...

SHRI TIRUCHI SIVA: Mr. Deputy Chairman, Sir, give me a minute...

MR. DEPUTY CHAIRMAN: No, please. I have given the floor to the next speaker. ...*(Interruptions)*... I have not given permission to you. Please...

SHRI TIRUCHI SIVA (Tamil Nadu): Since we are not being heard, we stage a walk out ...*(Interruptions)*...

(At this stage, some hon. Members left the Chamber.)

Concern over the incidence of fire incident in the Textile Market of Surat, Gujarat

श्री शक्तिसिंह गोहिल (गुजरात): माननीय उपसभापति महोदय, मैं एक बहुत गंभीर हादसे के बारे में आपके ज़रिये इस गृह और सरकार का ध्यान आकर्षित करना चाहता हूँ। महोदय, गुजरात के सूरत में शिवशक्ति टैक्सटाइल मार्केट है। उसमें बुरी तरह से आग लगी। महोदय, टैक्सटाइल उद्योग से छोटे-छोटे व्यापारी जुड़े होते हैं और आजकल टैक्सटाइल में मंदी का माहौल होने की वजह से सभी के पास स्टॉक भी था। महोदय, जो आग लगी, उसमें 900 दुकानें जलकर राख हो गईं और सबसे दुख भरी बात तो यह है कि उन्हें कोई मुआवज़ा नहीं मिला। महोदय, क्योंकि वे